POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

AVERY INDIA LIMITED

Registered Office: 28/2 Waterloo Street, Kolkata- 700 069, India Tel.: +033-22488121-3 Fax: +033-22485675

The details subsequent to the completion of the Offer made vide Public Announcement on August 01, 2006 and Corrigendum Public Announcements on July 8, 2007 and July 19, 2007 and under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), by A V Acquisition Co 3 Limited ("Acquirer") to acquire 21,19,769 fully paid-up Equity Shares of Rs. 10/- each ("Equity Shares"), representing 21.56% of the outstanding voting equity share capital of Avery India Limited (the "Avery/Target"), at a price of Rs. 80/- per fully paid-up Equity Share payable in cash ("the Offer") is as under:

1. Name of the Target Company : Avery India Limited
2. Name of Acquirer(s) : A V Acquisition Co 3 Limited
3. Name of Manager to the Offer : Enam Securities Private Limited
4. Name of the Registrar to the Offer, if any : Intime Spectrum Registry Limited
5. Offer Details
6. a) Date of opening of the Offer : July 11, 2007
7. b) Date of closure of the Offer : July 30, 2007
8. Details of the acquisition :

S. No.	Item	Proposed in the Offer document		Actuals	
1.	Offer price	Rs. 55/-		Rs. 80/-#	
2.	Share holding of Acquirer before MOU/PA(No. & %)	Nil		Nil	
3.	Shares acquired by way of MOU or market purchases (No. & %)	Nil		Nil	
4.	Shares acquired in the open offer (No & %)	21,19,769 (21.56%)		4,76,394 (4.85%)	
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 16,95,81,520/-		Rs. 3,81,11,520/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	Nil		Nil	
6.1	Price of the shares acquired				
6.2	No. of shares acquired				
6.3	% of shares acquired				
7.	Post offer share holding of Acquirer (No. & %) (2+3+4+6)	21,19,769 (21.56%)		4,76,394 (4.85%)	
8.	Pre & Post offer shareholding of Public (No. & %)	Pre offer*	Post offer	Pre offer*	Post offer
		45,77,845 (46.56%)	24,58,076 (25%)	45,77,845 (46.56%)	41,01,451 (41.71%)

Revised vide public announcement issued on July 19, 2007

* Calculated on outstanding voting equity share capital of the Target.

9. Status of the escrow account, whether released : Not yet released
10. Payment of interest, if any, to the shareholders along with the details thereof : Not applicable
11. Status of investor complaints received, if any : All shareholder queries regarding Offer replied to and none outstanding

The shares acquired in the Offer are yet to be transferred by the Target to the Acquirer.

The Acquirer and their respective Directors severally and jointly accept full responsibility for the information contained in this Public Announcement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations and subsequent amendments made thereof.

A copy of this Public Announcement will be available on SEBI's website at http://www.sebi.gov.in.

ISSUED BY MANAGER TO THE OFFER

ENAM

ENAM SECURITIES PRIVATE LIMITED
801/802 Dalamal Towers, Nariman Point, Mumbai 400 021
Tel.: +91 - 022- 6638 1800 Fax.: +91 - 022- 2284 6824
Email: ailoffer @enam.com Contact Person: Ms Kinjal Palan / Ms Shilpa Jhaveri

ON BEHALF OF THE ACQUIRER

ACQUIRER
A V Acquisition Co 3 Limited
Registered Office: 25 Bedford Street, London, WC2E 9ES

Place: Mumbai
Date: August 16, 2007

21 x 12